

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:194
ANSWERED ON:06.07.2004
CLEARANCE FOR SETTING UP OF POWER PROJECT
Appadurai Shri M.

Will the Minister of POWER be pleased to state:

- (a) whether the Government has received any request from the NTPC for the clearance of a 1000 MW power project to be set up at Kanchipuram Distt. in Tamil Nadu;
- (b) if so, the present position thereof; and
- (c) the time by which the project is likely to be cleared?

Answer

THE MINISTER OF POWER (SHRI P.M. SAYEED)

(a) to (c) : NTPC had undertaken site specific studies and investigations for setting up of a 1000 MW power project at Cheyyur in Kanchipuram Distt. of Tamil Nadu. In-principle confirmation of land and coal availability had also been obtained by NTPC. However, Feasibility Report (FR) has not been finalized due to non-availability of Coastal Regulation Zone (CRZ) clearance. As a result, MOEF has not accorded first stage (site) clearance.

In view of this, NTPC is not in a position to go ahead with the proposal till CRZ clearance and first stage (site) clearance are available for the project.